

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6193 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Mr Neiko Akami,  
Registrar, Gauhati high Court,  
Kohima Bench, Kohima

Dated Guwahati, <sup>rd</sup>23 October, 2019.

Sub:- Casual leave.

Ref:- Your note dated 11.10.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Smti Khesheli Chishi, Principal District & Sessions Judge, Kohima, Nagaland, for 2(two) days on 14.10.2019 and 15.10.2019 along with station leave permission, has been granted.

Smti Chishi may be informed accordingly.

Yours faithfully,


sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/6194/A, dated 23'10'19**

Copy to:

✓ I. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Peter